

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 23.03.2021 (TUESDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 201 of 2021	Mathuraprasad C Pandey & Ors. Vs. Parthiv Parikh RP for M.V.Omni Projects (India) Ltd. & Anr.	Aastha Mehta	
2.	Comp. App. (AT) (Ins) No. 213 of 2021	K.C. Industries Vs. Prasol Chemicals Pvt. Ltd.	Tushar P.Gujjar	
3.	Comp. App. (AT) (Ins) No. 214 of 2021	Bank of India Vs. Vinod Kumar P.Ambavat Resolution Professional (RP) of Actif Corporation Ltd.	Ashish Rana	
4.	Comp. App. (AT) (Ins) No. 216 of 2021	Satya Prakash & Ors. Vs. Bhusan Power & Steel Ltd. Through Monitoring Agency & Anr.	Rakesh Kumar	
5.	Comp. App. (AT) (Ins) No. 217 of 2021	Srei Equipment Finance Ltd. Vs. Ortel Communication Ltd. Through its Resolution Professional & Ors.	Arijit Mazumdar	
6.	Comp. App. (AT) (Ins) No. 218 of 2021	Gautam Mittal Resolution Professional Sanwaria Consumer Ltd. Vs. MP State Cooperative Marketing Federation Ltd.	Abhishek Garg	
7.	Comp. App. (AT) (Ins) No. 219 of 2021	Gautam Mittal Resolution Professional Sanwaria Consumer Ltd. Vs. MP Warehousing and Logistics Corporation	Abhishek Garg	

8.	Comp. App. (AT) (Ins) No. 220 of 2021	Intec Capital Ltd. Vs. Arvind Gaudana IRP Vrundavan Ceramic Pvt. Ltd.	Rajat Katyal	Aastha Mehta
9.	Comp. App. (AT) (Ins) No. 221 of 2021	K.Srinivas Krishna Vs. Shyam Arora & Ors.	Rakesh Kumar	
10.	Comp. App. (AT) (Ins) No. 222 of 2021	Advance Rayon Engineering Services Vs. The Baroda Rayon Corporation Ltd.	Jayesh Desai	
11.	Comp. App. (AT) (Ins) No. 223 of 2021	Kalyan Dombivali Municipal Corporation Vs. NRC Ltd.& Anr.	Samrat K.Shinde	
12.	Comp. App. (AT) (Ins) No. 234 of 2021	T.S. Murali & Anr. Vs. Liquidator of Helpline Hospitality Pvt. Ltd.	G.S. Mathur	

**For Admission (After Notice)**

13.	Comp. App. (AT) (Ins) No. 251 of 2020	Pawan Kumar Vs. Utsav Securities Pvt. Ltd & Anr.	Aman Bhalla	Rajiv Virmani Reena Jain
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**For Hearing**

14.	Comp. App. (AT) (Ins) No. 830 of 2020	Manorama Shandilya & Ors. Vs. Ashish Gupta Resolution Professional in the Matter of Anush Finlease and Construction Pvt. Ltd.	Nikshubha Sethi	Suresh Dutt Dobhal Mehak Khurana-R1 Aashish Verma-R2 Suresh Dutt Dobhal- R3, R4 & R5 Aashish Gupta-RP
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**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**